

on the construction of institute and  
Rs. 32,579/- on residential quarters.

#### Singareni Collieries

**1000. Shri Eswara Reddy:** Will the Minister of Labour and Employment be pleased to state:

(a) the amount at the credit of housing account of Messrs Singareni Collieries Company in the Coal Mines Welfare Organisation as on the 31st July, 1964;

(b) whether any claims have to be paid; and

(c) if so, the main reasons for the delay in settling the claims?

**The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya:** (a) The estimated opening balance as on 1-4-1964 was Rs. 22.13 lakhs. Income during 1964-65 is estimated at Rs. 8.48 lakhs.

(b) Yes.

(c) Certain defects have been noticed in some of the houses which have been constructed. As soon as this matter is settled, arrangements will be made for payment of the outstanding claims.

12.18 hrs.

#### RE. MOTION FOR ADJOURNMENT (Query)

**Mr. Speaker:** Shri S. M. Banerjee.

**Shrimati Renu Chakravartty** (Barrackpore): I have tabled an Adjournment Motion on a very important matter regarding the colliery lock-outs; three collieries have been locked out in the last few days; workers' quarters have been burnt. I would like to have some statement made about this, but it has been disallowed. I have got telegrams on Saturday.

**Mr. Speaker:** I have disallowed that.

**Shrimati Renu Chakravartty:** It is such an important matter; thousands of workers have been locked out.

**Mr. Speaker:** It is important, but there were reasons; I can discuss with the hon. Member as to why I have disallowed it.

**Shri P. K. Deo** (Kalahandi): I also tabled a notice of an Adjournment Motion to censure the Government on their inaction or failure to take note, in regard to the memorial submitted to the President about various charges of corruption against Orissa Ministers . . .

**Mr. Speaker:** Well, I have proceeded to the Calling Attention Notice. I have called the hon. Member, Shri Banerjee.

12.19 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### NON-INCLUSION OF REVISION OF DEARNESS ALLOWANCE FORMULA IN TERMS OF REFERENCE OF ONE MAN INDEPENDENT BODY FOR DEARNESS ALLOWANCE

**Shri S. M. Banerjee** (Kanpur): I call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:

"The non-inclusion of revision of Dearness Allowance formula in the terms of reference of 'One man Independent Body for Dearness Allowance'."

**The Minister of Planning (Shri B. B. Bhagat):** The dearness allowance formula recommended by the Pay Commission and accepted by Government envisages a review of the rates by Government whenever the average of the All India Consumer Price Index during 12 months rises by 10 points. The Commission did not favour automatic linking of the rates of dearness allowance to rise in